

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:202
ANSWERED ON:22.02.2011
TWEETS AIRED ON TV
Sugumar Shri K.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government is aware that fake tweeter comments are aired on TV news channels recently to influence the opinion of the viewers in favour of a particular subject/party;
- (b) if so, the details thereof;
- (c) whether the Government is considering any plan to prevent such incidents in future;
- (d) if so, the details thereof; and
- (e) if not, the reasons?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) & (e) It has been brought to the notice of the Ministry that certain news channels have carried Tweets on various issues, viz, Crisis in Egypt, Arushi murder case, 2G scam, Dr. Binayak Sen's sentence, etc. However, no complaints have been received by the Ministry in this regard. There is no provision of pre-censorship of the contents telecast on private satellite TV channels are required to strictly adhere to the Programme and Advertisement Codes prescribed under the Cable Television Networks (Regulation) Act 1995 and the Rules framed thereunder. Whenever any violation of the Programme and Advertisement Codes is noticed by the Ministry, appropriate action is taken in accordance with the said Act.